THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) and (b)Yes, Sir. Their demands, inter-alia include revision of pay scales of PRTs, grant of TGT grade to Music Teachers, reduction on department period from five years to one year on refusal to accept promotion, conversion of CPFto GPF, Departmental promotion within Region for PRTs, TGTs & PGTs, payment of Special Duty Allowance to all employees serving the North Eastern Region irrespective of their residential status.

(c) and (d) Yes, Sir. The General Secretary of the Association has been Chargesheeted for his mis-conduct as defined under CCS (Conduct) Rules, 1964 as applicable/ extended to KVS employees.

Violation of Transfer Priority by KVS

- 481. SHRI JALALUDIN ANSARI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that while issuing annual transfer lists, Kendriya Vidyalaya Sangathan has indulged in blatant violation of computerised priority lists and has transferred teachers, on request to places they had not applied for;
 - (b) if so, the details of such teachers-category, Vidyalaya and region-wise; and
 - (c) what corrective steps have been taken, if any, to rectify the apparent mistake?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) to (c) Information is being collected.

Funds for Payment of Arrears to Teachers

- 482. SHRI S. RAMACHANDRAN PILLAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the Central Government have released funds to State Governments towards meeting payment of arrears on account of revision of pay of college and university teachers since 1st January, 1996;
 - (b)if so, which States have been given the funds and in what amounts; and
 - (c) if not, by when Government propose to release the funds and on what conditions?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) to (c) Central Govt, has released an amount of Rs. 5.00 crore to Govt, of Manipur, Rs. 74.88 crore to Govt, of Uttar Pradesh and Rs. 100.00 crore to Govt of West Bengal for implementation of the Scheme of revision of pay scales of University and College teachers subject to the following conditions:—

- (i) The Central Government will provide financial assistance to the State Governments which have opted for these revised pay scales to the extent of 80% of the additional expenditure involved in the implementation of the revision.
- (ii) The State Governments will meet the remaining 20% of the expenditure from their own sources.
- (iii) The financial assistance, indicated above, would be provided for the period from 1.1.96 to 31.3.2000.
- (iv) The entire liability on account of revision of pay scales, etc., of University and College teachers would be taken over by the State Governments w.e.f. 1.4.2000.
- (v) The Central assistance would be restricted to revision of pay scales in respect of only those posts which were in existence and filled up on 1.1.1996.

The Scheme formulated by the other States are being processed expeditiously in consultation with them.

Central Schools in Himachal Pradesh

- 483. SHRI ANIL SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
 - (a) the number of Central Schools opened in Himachal Pradesh districtwise;
- (b) whether Government propose to provide such facilities to the residents living in remote areas in near future, to facilitate the children of those serving in armed forces; and
 - (c) if so, what is the plan of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) At present, there are 18 Kendriya Vidyalayas (Central Schools) functioning in Himachal Pradesh, the District-wise break-up thereof is as under:

Mandi 01 Hamirpur: 02 Kangra 06 Chamba 03 Shimla 03 Sirmour 01 Solan 02 Total 18